

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1482(CHE)/2024

PETITION NUMBER : CP(IB)/36(CHE)/2021

**NAME OF THE APPLICANT : C Ramasubramaniam (Liquidator)
(Effimax Engineers Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 44 of IBBI Reg 2016

ORDER

Ld. Counsel Mr. V. Bathri Narayan for the Applicant.

This Application has been filed seeking extension of liquidation timeline up to 16.11.2024. It is stated that one appeal is pending before Hon'ble NCLAT. The assets realised have been distributed to the stakeholders as per Section 53 of the code.

Considering the reasons stated, the liquidation timeline is extended from 17.05.2024 till 16.11.2024 condoning the delay.

IA(IBC)/1482(CHE)/2024 is disposed off.

**Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

**Sd/-
SANJIV JAIN
Member (Judicial)**

phk